

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, February 18, 1960/Magha  
29, 1881 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

**Electrification of Eastern and South  
Eastern Railways**

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211. { **Shri Tridib Kumar Chau-**  
**dhuri:**  
**Shrimati Ila Palchoudhuri:**  
**Shri Aurobindo Gho al:**  
**Shri B. Das Gupta:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) the parts of the Eastern and the South-Eastern Railways to be electrified in connection with power supply arrangements for which the Central Government have recently sanctioned a loan of Rs. 48 lakhs to West Bengal Government;

(b) the nature of progress made so far; and

(c) when is their electrification likely to be completed?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

(a) The West Bengal State Electricity Board is responsible for the

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electrification of the following sections:

Section	Railway
Ramkanali-Chandil	SE
Sealdah Division-1st Stage	}
Ranaghat-Sealdah & Dum Dum-Bengaon	
Sealdah Division—Rest	E
Howrah-Kharagpur	SE
Bandel-Naihati (Sealdah Division)	E

(b) Arrangements have been made for the purchase of major items of equipment viz. transformers, circuit breakers, control panels, lightning arrestors, station service transformers, isolators, insulators, conductors, steel for fabrication of transmission line towers, and sub-station structures etc.

(c) Power supply arrangements for Ramkanali-Chandil section are likely to be completed by the end of August, 1960. The other sections are estimated to be electrified by 1962-63.

**Shri Tridib Kumar Chaudhuri:** I find from the statement that no answer is given to part (a) of the question. The question was whether a loan of Rs. 48 lakhs has been sanctioned to the West Bengal Government and, if so, whether this loan covers the entire expenditure for the electrification of these five sections of railways or a further loan will be given?

**Shri Hathi:** The amount of loan sanctioned is Rs. 48 lakhs. It does not cover the whole of the expenditure to be incurred during 1959-60. That expenditure is about Rs. 78 lakhs, and out of that a loan of Rs. 48 lakhs has been given. The total expenditure for all the schemes is about Rs. 320 lakhs, but that is distributed over 1959-60, 1960-61 and 1961-62.

**Shri Ramanathan Chettiar:** Sir, I rise to a point of order. This question No. 211 has been printed wrongly. This question speaks about electrification of railways but the Deputy Minister of Irrigation and Power is answering it.

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** This is about electric power.

**Mr. Speaker:** It is about power. The hon. Deputy Minister who answered it deals with power also, not merely irrigation. Power has to be supplied for the Railways to move.

**Shri Aurobindo Ghosal:** In view of the fact that there is already power shortage in the industrial area of Howrah and Hubli, may I know how it will be possible for the West Bengal Government to supply additional power for electrification of these sections of railways?

**Shri Hathi:** It would not be for the West Bengal Government to supply the entire quantity of power required. There are five different projects which will supply power. We are also adding some more power to the DVC project. Rihand and Hirakud will also supply some. As I said, there are five different projects which will supply power.

**Shri Sadhan Gupta:** May I know how much power is to be supplied by the West Bengal Government in connection with the electrification of railway?

**Shri Hathi:** There are different projects—the D.V.C., Durgapur Thermal Plant, Rihand and Hirakud. Hirakud is supplying 25,000 kilo-watts, Rihand will supply 40,000 kilo-watts, D.V.C., which will also include Bengal's share, 43,000 kilo-watts. The total quantity of power to be supplied is 177 mega watts.

**Shri Tridib Kumar Chaudhuri:** In view of the fact that all these project authorities are independent authorities, what is the arrangement under which the power will be dis-

tributed, whether these authorities would sell power direct to the railways or to the West Bengal Government?

**Shri Hathi:** Really, the Electricity Board of the West Bengal Government will arrange to give it to the Railways.

#### Departmental Catering

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“212.” { **Pandit D. N. Tiwari:**  
**Shri Amjad Ali:**  
**Shri Vajpayee:**  
**Shri M. B. Thakore:**  
**Shri S. M. Banerjee:**  
**Shri Raghunath Singh:**  
**Shri Assar:**  
**Shri Achar:**  
**Shri Bibhuti Mishra:**  
**Shri Sarju Pandey:**  
**Shri Aurobindo Ghosal:**  
**Shri B. Das Gupta:**  
**Shri Padam Dev:**

Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have decided not to extend departmental catering to any more stations on the Indian Railways;

(b) if so, the reasons therefor; and

(c) at how many stations at present the departmental catering is being carried on?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). No Sir. No such decision has been taken.

(c) At 104 stations.

**Pandit D. N. Tiwari:** May I know whether departmental catering is going to be extended to other stations; if so, to how many stations and by what time?

**Shri S. V. Ramaswamy:** It depends upon the requirements. If there is any necessity, *ad hoc* decisions will be taken and the scheme extended to those stations which require this facility.